

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

STARRED QUESTION NO:2  
ANSWERED ON:19.11.2009  
COMMERCIAL DEVELOPMENT OF RAILWAY LAND  
Rawat Shri Ashok Kumar

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the area of land entrusted to the Railway Land Development Authority (RLDA) for its commercial development since its inception;
- (b) the area of land developed so far;
- (c) the revenue earned by Railways through such commercialization of land till date; and
- (d) the dues outstanding on this account as on date?

**Answer**

MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE)

(a) to (d): A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.2 BY SHRI ASHOK KUMAR RAWAT TO BE ANSWERED ON 19.11.2009 REGARDING COMMERCIAL DEVELOPMENT OF RAILWAY LAND.

(a): Railways have entrusted 3744 acre of railway land to Rail Land Development Authority (RLDA) since its inception to undertake commercial development of railway land.

(b) to (d): Agreement for development of 3.21 acres of land at Gola Ka Mandir (Gwalior) has been executed and upfront lease premium of Rs.26.57 crore has been paid by the Developer. In addition, agreement for development of 38.29 acres of land at Sarai Rohilla (Delhi) is under execution.